				(Please click I	here for previous List					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	829820856.4	4	827151425	27.46	0	0	2669431	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	449899446.4	3	449899446.4	14.94	0	0	0	Annexure 4
5	Operational creditors (Workmen)	25	3258184	1	83783	0.00	0	1324533	1849868	<u>Annexure 5</u>
6	Operational creditors (Employees)	222	435241434.8	32	13262847.95	0.44	0	375138687	46903118.03	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0		0		0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	426	5566971209	308	1721969353	57.16	0	0	3845001856	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1671241713	0	0	0.00	0	0	1671241713	<u>Annexure 9</u>
Total		681	8956432843.6	348	3012366855.35	100.00	0	376463220	5567665986.03	